

THE MINISTER OF HOME AFFAIRS (SHRI Y.B. CHAVAN) : Illegal activities of some Mizo-Kuki miscreant consisting of harassment and intimidation of the local tribals in some parts of Manipur have come to notice and suitable steps have been taken.

SCHOLARSHIPS FOR SCHEDULED CASTES AND SCHEDULED TRIBES STUDENTS

***85. SHRI B.K. GAIKWAD :** Will the Minister of EDUCATION be pleased to state :

(a) the number of scholarships awarded to students belonging to the Scheduled Castes and the Scheduled Tribes during the year 1967-68;

(b) the number of applications for scholarship rejected by Government during the year 1967-68; and

(c) what are the reasons for the rejection of those applications ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : (a) Under the Scheme of Scholarships for overseas studies to Scheduled Castes, Scheduled Tribes, Denotified Nomadic and Semi-Nomadic Tribes students, with which the Education Ministry is concerned, 10 and 5 scholarships were awarded to Scheduled Castes and Tribes respectively during the year 1967-68.

(b) Scheduled Castes	30
Scheduled Tribes	8

(c) Applications have been rejected either on the ground of not possessing prescribed qualifications or for not belonging to the prescribed caste.

EDUCATION COMMISSION PAY-SCALES FOR HARYANA AND HIMACHAL TEACHERS

***86. SHRI K. C. BAGHEL :** Will the Minister of EDUCATION be pleased to state :

(a) whether the recommendations of the Education Commission in regard to pay scales of teachers have been made applicable in Haryana and Himachal Pradesh;

(b) if not, whether Government propose to implement the new scales and if so, from which date; and

(c) if the reply to part (b) above be in the negative, the reasons there for ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) to (c) In Haryana, the Education Commission's scales have been made applicable with effect from 1-12-1967 for school teacher and with effect from 1-11-1966 for college/university teachers.

In Himachal Pradesh, the Education Commissions scales have not been implemented so far, but the matter is under the consideration of the Government.

***87. [Transferred to 1st August, 1968]**

***88. [Withdrawn.]**

सरकारी कर्मचारियों में अनुशासनहीनता

89. श्री रेवती कान्त सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार ने सरकारी कर्मचारियों में बढ़ती हुई अनुशासनहीनता और काम के प्रति उनकी लापरवाही पर नियंत्रण करने के लिए मई, 1968 में कोई नया परिपत्र जारी किया है; और

(ख) यदि हां, तो इस रुझान पर रोक लगाने के लिये क्या कदम उठाये गये हैं।

†[INDISCIPLINE AMONG GOVERNMENT EMPLOYEES]

***89. SHRI REWATI KANT SINHA :** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of India issued a new circular in May, 1968 to check increasing indiscipline among Government employees and their indifference to wards office work; and

(b) if so, what steps have been taken to check this tendency?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हा, श्रीमन् । गृह मंत्रालय के कार्यालय ज्ञापन संख्या 46/4/68-इस्ट्स (क), दिनांक 23 अप्रैल, 1968 का हिन्दी रूपान्तर 31 मई, 1968 को जारी किया गया था । इस परिपत्र की एक प्रतिलिपि सदन के सभा-पटल पर रखी जाती है। [देखिये परिशिष्ट 65, अनुपत्र संख्या 11,] (अंग्रेजी संस्करण)

†[] English translation.